

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 85 OF 2015**

**Dated : 14<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Ltd. ... Appellant(s)  
Vs.  
West Bengal State Electricity Distribution Co. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-2 & R-4

**ORDER**

List this matter for hearing on **19.01.2018**, as agreed by the learned counsel appearing for all the parties.

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*Pr/js*